

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No	:	TCP/105/2016
NAME OF PETITIONER	:	Savithri Vasanthkumar
NAME OF RESPONDENT	:	Anju Farms Pvt Ltd & 3 Ors
SECTION	:	397/398 of CA 1956

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**ORDER**

Both the parties are present.

List this matter on **08.09.2021** for hearing and disposal.

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**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**